## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:4083 ANSWERED ON:10.04.2003 SCHEME FOR WELFARE OF OBC STUDENTS VSM (RETD.) COL. CHOUDHARY

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Union Government have received proposals from State Governments particularly from Rajasthan Government regarding cent percent Central assistance for operating schemes for the welfare of OBC students especially for pre & post Matric scholarships, construction of hostels etc;

(b) if so, the details thereof alongwith the status of those proposals; State-wise; and;

(c) the time by which these proposals are likely to be cleared?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) Proposals seeking 100% financial assistance had been received from various State Governments including the Government of Rajasthan under the scheme of Post-matric Scholarships for OBC Students during 2002-2003. Under the scheme of Pre-matric Scholarships, central assistance is provided to State Governments on 50:50 basis over and above the committed liability. Similarly, under the scheme of Hostels for OBC Boys & Girls, central assistance to the States is provided on 50:50 basis. No proposals seeking 100% financial assistance under the schemes of Pre-matric Scholarships for OBC Students and Hostels for OBC Boys & Girls had been received from the State Governments including State Government of Rajasthan during the said period.

(b) & (c) A statement showing State-wise status of proposals received under the Scheme of Post-matric Scholarships for OBC Students during 2002-2003 is enclosed. The proposals have already been cleared and the amount released by March 2003.

STATEMENT IN REPLY TO PARTS (B) & (C) OF THE LOK SABHA UNSTARRED QUESTION NO. 4083 TO BE ANSWERE 10-4-2003

State-wise details of status of proposals received under the Scheme of Post-matric Scholarships for OBC Students during 2002-2003

S. No. Name of the State Status of Proposals Amount released (Rs. in lakhs)

1. Andhra Pradesh 247.86

2. Assam 8.40

3. Goa ##No central share due

4. J & K 14.32

5. Jharkhand 214.08 6. Karnataka 211.69

7 Manipur 60.20

8. Rajasthan 198.95

9. Sikkim 5.29 10. Tamil Nadu 352.81 11. Tripura 254.03 12. U.P. 1016.14 13. West Bengal 258.14 ## As the committed liability under the scheme for the 10th Plan period is more than the total grant requested by the State Government of Goa during 2002-2003, hence, no central assistance was due for 2002-2003 under the scheme.